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No. O.A. 350/01383/2015

Date of order: 14.10.2015

Present : Hon'ble Mr. Justice G. Rajasuria, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Jamini Ranjan Ghosh,
Son of Late Anil Kumar Ghosh,
Resident of Village - Angana,
P.O. - Krishnanagar,
District - Nadia,
Pin - 741 101

.. Applicant

- V E R S U S -

1. Union of India,
Represented by the General Manager,
Eastern Railway,
"Fairlie Place",
Kolkata - 700 001.
2. The General Manager,
Eastern Railway,
"Fairlie Place",
Kolkata - 700 001.
3. The Chief Personnel Officer,
Eastern Railway,
"Fairlie Place",
Kolkata - 700 001.
4. The Divisional Railway Manager,
Eastern Railway, Sealdah Division,
Post Office - Sealdah,
Kolkata - 700 014.
5. The Divisional Commercial Manager,
Eastern Railway, Sealdah Division,
Post Office - Sealdah,
Kolkata - 700 014.



.. Respondents

For the Applicant : Mr. B.S. Roy, Counsel

For the Respondents : Mr. A.K. Banerjee, Counsel

ORDER (Oral)Per Mr. G. Rajasuria, Judicial Member:

On mentioning, the typing mistake at para No. 2, clause (b) is brought to our notice that instead of typing 2005 it was typed as 2015.

2. Hence carry out the correction and issue fresh copies.

(Jaya Das Gupta)
MEMBER(A)

(G. Rajasuria)
MEMBER(J)

SP